

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 402*
TO BE ANSWERED ON THE 20TH MARCH, 2026**

PM-ABHIM

***402. SHRI MADHAVANENI RAGHUNANDAN RAO:
SHRI GOPAL JEE THAKUR:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the salient features of the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) including its components for strengthening the primary, secondary and tertiary healthcare systems;
- (b) the details of funds sanctioned, released and utilised along with the progress achieved under the scheme, State/UT-wise;
- (c) the key features and functional scope of the Integrated Public Health Laboratories (IPHLs), Block Public Health Units and Critical Care Blocks (CCBs) established under the scheme across the country, State/UT-wise;
- (d) the details of facilities that the proposed IPHLs and CCBs are likely to provide to the people;
- (e) the details of diagnostic, surveillance, emergency and critical care services proposed to be provided through IPHLs and CCBs, particularly in aspirational and tribal districts of the country;
- (f) whether the Government has any plan to start a special scheme for tribal dominated districts in the country, if so, the details thereof; and
- (g) the manner in which PM-ABHIM is strengthening public health preparedness and critical care infrastructure in the country?

ANSWER

**THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (g) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 402* FOR 20TH MARCH, 2026**

(a) to (g): The Pradhan Mantri–Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) was launched on 25 October 2021 with an outlay of Rs.64,180 crore for the period 2021-22 to 2025-26 to strengthen public health infrastructure for addressing the critical gaps in primary healthcare, diagnostics, surveillance, and critical care services across rural and urban areas.

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action by providing a continuum of care at all levels, namely primary, secondary, and tertiary and for preparing the health systems to respond effectively to pandemics and disasters.

The key functional scope of its components namely Integrated Public Health Laboratory (IPHL), is to strengthen the district level public health laboratory facilities for comprehensive diagnostic services, disease surveillance, outbreak detection and confirmation; Block Public Health Unit (BPHU) is to strengthen the public health functions including disease surveillance, epidemiological investigation and outbreak response at Block level; and Critical Care Block (CCB) is to provide advanced critical care services including ICU beds, oxygen supported beds, ventilators and other life-saving facilities at district level.

Further, the detailed features and functional scope of the Integrated Public Health Laboratories (IPHLs), Block Public Health Units (BPHUs) and Critical Care Blocks (CCBs) under the CSS component of PM-ABHIM are available in the Operational Guidelines of PM-ABHIM, available at the URL given below:

https://mohfw.gov.in/sites/default/files/Operational%20Guideline%20%28CSS%20Component%29_PM-ABHIM.pdf

Under CSS component of the scheme, administrative approvals have been accorded to the States/UTs under PM-ABHIM for 5 years' period i.e. FY 2021-22 to FY 2025-26 for an amount of Rs. 32,928.82 Crores for construction/strengthening and establishment of 9519 Building-less Sub-Health Centre – Ayushman Arogya Mandirs (SHC-AAMs), 5456 Urban Ayushman Arogya Mandirs (Urban-AAMs), 2151 Block Public Health Units (BPHUs), 744 Integrated Public Health Laboratories (IPHLs) and 621 Critical Care Blocks (CCBs) at District Hospitals/Government Medical College level, including 168 IPHLs and 110 CCBs in Tribal Districts under PM-ABHIM.

The State/UT-wise details of Central Release and Expenditure under PM-ABHIM from FY 2022–23 to FY 2024–25 are placed at **Annexure-I**. Further, the State/UT-wise progress under PM-ABHIM is placed at **Annexure-II**.

As a special initiative for the tribal areas, relaxation in NHM norms has been provided up to 10 Mobile Medical Units (MMUs) per district with Particularly Vulnerable Tribal Groups (PVTG) areas under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), of Ministry of Tribal Affairs (MoTA) and up to 4 Mobile Medical Units (MMUs) per district are permitted in tribal and hard-to-reach areas, compared to 2 in plain districts.

Under NHM, the Ministry of Health and Family Welfare (MoHFW) is responsible for two key interventions: of the scheme Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) of Ministry of Tribal Affairs (MoTA) namely, (i) provision of Mobile Medical Units (MMUs) to cover left-out villages lacking nearby healthcare facilities, and (ii) issuance of Ayushman Cards to uncovered tribal households under the Pradhan Mantri Jan Arogya Yojana (PM-JAY).

Under National Health Mission (NHM), norms have been relaxed for tribal/hilly/hard-to-reach areas to strengthen healthcare access. The population criteria for setting up Sub-Health Centres (SHCs), Primary Health Centres (PHCs), and Community Health Centres (CHCs) have been reduced from 5,000 to 3,000, 30,000 to 20,000, and 1,20,000 to 80,000, respectively. One Accredited Social Health Activist (ASHA) is allowed per habitation in tribal and hard-to-reach areas instead of one per 1,000 population.

Annexure I**State/UT-wise Central Release and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission from FY 2022-23 to FY 2024-25****(Rs. In Crore)**

S. No.	Name of the State/UT	2022-23		2023-24		2024-25	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	1.11	0.00	0.00	0.00	1.05	1.57
2	Andhra Pradesh	15.76	6.25	35.78	28.85	39.07	65.16
3	Arunachal Pradesh	0.10	0.00	8.83	2.25	1.05	2.44
4	Assam	2.26	1.16	91.45	68.45	159.61	177.34
5	Bihar	7.17	0.00	0.00	50.69	15.92	185.61
6	Chandigarh	4.79	1.73	10.38	5.83	5.13	6.34
7	Chattisgarh	1.34	11.01	32.23	19.64	18.63	31.05
8	Dadra & Nagar Haveli and Daman & Diu	0.24	0.00	0.28	0.21	0.53	0.51
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	0.06	0.00	3.75	0.00	0.10	0.21
11	Gujarat	29.54	32.24	46.04	56.13	79.38	146.63
12	Haryana	1.31	0.00	17.67	16.63	36.00	88.63
13	Himachal Pradesh	28.05	9.98	15.69	15.27	44.81	52.92
14	Jammu & Kashmir	1.00	0.00	44.01	36.67	60.44	63.71
15	Jharkhand	183.04	240.87	102.27	454.05	65.27	289.16
16	Karnataka	37.10	18.75	100.57	104.47	118.91	198.19
17	Kerala	24.89	4.72	0.00	36.66	24.58	36.15
18	Ladakh	0.00	0.00	0.62	0.31	0.62	0.62
19	Lakshadweep	0.63	0.00	0.00	0.07	0.00	0.51
20	Madhya Pradesh	98.70	99.43	228.52	300.93	63.19	295.14
21	Maharashtra	4.07	0.00	31.76	34.47	65.48	86.82
22	Manipur	10.92	4.56	13.78	16.89	5.74	21.20
23	Meghalaya	43.28	8.80	4.42	28.02	10.50	27.34
24	Mizoram	1.52	0.27	4.52	1.32	3.82	7.27
25	Nagaland	0.08	0.00	4.42	0.60	0.00	1.71
26	Odisha	211.46	258.55	171.58	423.43	149.05	248.42
27	Puducherry	0.19	0.62	2.67	2.88	2.50	4.28
28	Punjab	24.16	0.00	0.00	2.07	8.92	45.33
29	Rajasthan	83.59	108.50	173.06	280.43	157.76	262.93
30	Sikkim	0.75	0.26	3.88	2.05	1.67	3.74
31	Tamil Nadu	150.42	183.35	279.36	389.37	224.99	512.33
32	Telangana	53.88	83.75	95.21	141.73	208.82	348.04

33	Tripura	0.90	0.38	2.48	1.43	2.12	2.94
34	Uttar Pradesh	173.71	254.04	247.96	252.69	400.95	544.74
35	Uttarakhand	32.31	1.60	0.00	16.35	26.89	31.07
36	West Bengal	0.00	9.75	30.91	49.78	78.40	92.35

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.

Annexure-II

I. Building less-AAM (Sub-Centers – Ayushman Arogya Mandir)

S. No.	States	Units Approved
1	Rajasthan	1112
2	Jharkhand	893
3	Manipur	64
4	Uttar Pradesh	1670
5	Assam	768
6	Odisha	604
7	West Bengal	385
8	Meghalaya	251
9	Bihar	2546
10	Andhra Pradesh	696
11	Karnataka	530
	Total	9519

II. Urban- AAM (U-HWC)

S. No.	State / UT	Units Approved
1	Andhra Pradesh	45
2	Chandigarh	19
3	DNH & DD	4
4	Gujarat	410
5	Mizoram	1
6	Odisha	140
7	Tamil Nadu	708
8	Telangana	500
9	Karnataka	817
10	Puducherry	32
11	Jammu & Kashmir	79
12	Rajasthan	639
13	Uttar Pradesh	674
14	Himachal Pradesh	38
15	Delhi	1139
16	A & N Islands	4
17	Manipur	3
18	West Bengal	204
	Total	5456

III. Block Public Health Units (BPHUs)

S. No	State / UT	Units Approved
1	Chhattisgarh	91
2	Jammu & Kashmir	287
3	Madhya Pradesh	196
4	Rajasthan	184
5	Odisha	197
6	Uttarakhand	78
7	Uttar Pradesh	515
8	Himachal Pradesh	73
9	Assam	207
10	Jharkhand	165
11	Bihar	158
	TOTAL	2151

IV. Integrated Public Health Labs (IPHLs)

S. No.	State / UT	Units Approved
1	A & N Islands	3
2	Andhra Pradesh	26
3	Bihar	38
4	Chandigarh	1
5	Chhattisgarh	28
6	DNH & DD	3
7	Delhi	11
8	Goa	2
9	Haryana	22
10	Jammu & Kashmir	20
11	Karnataka	31
12	Ladakh	2
13	Lakshadweep	1
14	Madhya Pradesh	55
15	Manipur	15
16	Meghalaya	10
17	Nagaland	11
18	Puducherry	4
19	Punjab	22
20	Rajasthan	33

21	Sikkim	3
22	Tamil Nadu	38
23	Telangana	33
24	Tripura	7
25	Maharashtra	36
26	Himachal Pradesh	12
27	Mizoram	10
28	Uttar Pradesh	75
29	Kerala	14
30	Gujarat	33
31	West Bengal	23
32	Odisha	30
33	Jharkhand	24
34	Assam	33
35	Arunachal Pradesh	22
36	Uttarakhand	13
	Total	744

V. Critical Care Hospital Block (CCBs)

S. No.	State / UT	Units Approved
1	Andhra Pradesh	24
2	Bihar	38
3	DNH & DD	1
4	Madhya Pradesh	50
5	Maharashtra	36
6	Manipur	2
7	Meghalaya	3
8	Mizoram	1
9	Nagaland	1
10	Punjab	22
11	Rajasthan	33
12	Sikkim	1
13	Tamil Nadu	37
14	Tripura	1
15	Telangana	31
16	Chhattisgarh	23
17	Jharkhand	23
18	West Bengal	22

19	Jammu & Kashmir	10
20	Karnataka	34
21	Himachal Pradesh	8
22	Gujarat	32
23	Uttar Pradesh	74
24	Odisha	28
25	Uttarakhand	5
26	Puducherry	4
27	Kerala	14
28	Assam	27
29	Haryana	22
30	A & N Islands	1
31	Arunachal Pradesh	1
32	Chandigarh	1
33	Delhi	9
34	Goa	2
	Total	621
